

**Central Administrative Tribunal**  
**Principal Bench, New Delhi**  
O.A. No. 3055 of 2019  
Wednesday, this 16<sup>th</sup> Day of October, 2019  
**Hon'ble Mr. Justice L. Narasimha Reddy, Chairman**  
**Hon'ble Mr. Mohd. Jamshed, Member (A)**

Chandra Bhan Singh Sehrawat, Age 49 years,  
S/o Sh. Gajendra Singh  
R/o A-33, Chaudhary Charan Singh Marg,  
Laxmi Garden, Loni, Ghaziabad, U.P. Pin 201103.  
Working as Teacher in M.CPCs,  
Wazirabad Village-II  
BMID 95009161 Civil Line Zone, NDMC

..Applicant  
(Applicant in person)

Versus

1. The Commissioner  
North Delhi Municipal Corporation  
Dr. Shyama Prasad Mukherjee Civic Center  
E Block, JLN Marg, New Delhi – 110 002
2. The Director of Education  
North Delhi Municipal Corporation  
Education Department  
Dr. Shyama Prasad Mukherjee Civic Center  
E Block, JLN Marg, New Delhi – 110 002

..Respondents

**ORDER (ORAL)**

**Justice L. Narasimha Reddy:-**

The applicant is working as Teacher in Municipal Corporation Primary School, Delhi. He was placed under suspension on 10.10.2018. He submitted a representation/appeal dated 13.02.2019 with a prayer to revoke the suspension. It is stated that respondents have not passed any order and it is pending. This O.A is

filed with a prayer to direct the respondents to pass a reasoned and speaking order on the representation dated 13.02.2019.

2. We heard the applicant in person.
3. The applicant was placed under suspension on 10.10.2018. This was followed by issuance of charge memo. It is stated that the respondents did not pass any order extending the suspension order. Record is not clear.
4. Be that as it may, the representation made by the applicant on 13.02.2019 seeking revocation of the suspension cannot be kept pending indefinitely.
5. We, therefore, dispose of the O.A. directing the respondents to pass an order on the representation dated 13.02.2019 within a period of 6 weeks from the date of receipt of a copy of this order.

There shall be no order as to costs.

**( Mohd. Jamshed )**  
**Member (A)**

**(Justice L. Narasimha Reddy)**  
**Chairman**

PG